

The learned counsel appearing for the Respondent No.2 is permitted to file reply on or before 29.10.2018 after serving copy to the learned counsel for the opposite sides. Thereafter, rejoinder, if any, may be filed on or before 27.11.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on **28.11.2018** as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member
Pr/pk

(Justice N.K. Patil)
Judicial Member